(b) to (d) As on 30-11-1985. 32 posts of Chief Executives and 10 posts of Functional Director^ were vacant. Recruitment action has already been initia-' ted to fill up the existing vacancies except in those cases where the post have been kept in abeyance pending consideration of re-organisation of some publicenterprises.

As per existing policy, these appointees are given an initial tennure of two years and subject to their satisfactory performance, their tenures are further extended upto a period of five years with the condition that the extended tenure will not go beyond their data of Superannuation!.

Government also keeps a close watch, on the vacancy position and Initiates advance action wherever possible to expedite selection. Among the other steps taken in this regard, mention may be made of the systematic holding of interviews by the Public Enterprises Selection Board (PCSB) which meet normally twice a week for this purpose.

Measures for preventing industrial units going sick

2664. SHRI CHIMANBHAI MEHTA: Will the Minister of INDUSTRY be pleased to state:

- (a) what measures Government propose to take regarding prevention of industrial units going sick; and
- (b) what are the latest figures of sick industrial units, large, medium and small, and scheduled banks capital locked in those units, and number of unemployed labour because of the sickness of the units?

THE MINISTER OF STATE IN THE **DEPARTMENT** OF **INDUSTRIAL** DEVELOPMENT (SHRI M. ARUNA-CHALAM): (a) To deal with the problem of industrial sickness in the country. Government have issued certain policy guidelines for guidance of Central Ministries, State Governments and Banks and Financial Institutions in October, T9R1. The salient features of

these guidelines were furnished in reply to Rajya Sabha Unstarred Question No. 700 on 15-7-1982.

Also the bill viz. ihe Sick Industrial Companies (Special Provisions) Bill. 1985' has been passed by the Lok Sabha on 9ih I) cember, 1985 which provides, *hiler-alia* for timely detection of sick and potentially sick industrial units and for establishment of a quasijudi cial body to be designated as the Bijar. I for Industrial and Financial Recomiruction with powers to consider suitable remedial measures for speedy rehablitation of potentially viable sick industrial units.

th) Data on sick industrial units led by banks are collected by the Reserve Bank of India as per the definition of sickness adopted by it. As per the latest data, furnished by it, the number of sick units nd the amount outstanding against these units as o_a 31st December, 1984 (Provisional) are shown below:

No. of Amount Sick (Rs. in Units crores)

Large	545	2330.12
Medium	12R7	408.58
Small Scale	01.}5<>	fl79.6o-
	03,282	3638.39

Data on number of workers employed in these sick units is neither centrally maintained in this Ministry nor collected by the Reserve Bank of India.

2665. [Transferred to the 17tit December. 1985] .

Allotments of Vespa Xe scooters by M/s. Lohia Machines

2666. SHRI RAM CHANDRA BHARADWAI: Will the Minister of IN DUSTRY be pleased to state:

(a) the total number of applications for allotment of Vespa Xe scooters received by M|s. Lohia Machines, Kanpur after